

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W. P. (C) No. 5719 of 2011

Jagadish Prasad Sahu Petitioner

Versus

Jharkhand State Electricity Board through
its representative Electrical Executive Engineer,
Electric Supply Division, Ranchi Respondent

CORAM : HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. S.K. Tiwari, Advocate

For the JUVNL : Mr. M.K. Roy, Advocate

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

15/ 05.04.2021 As prayed for, list this case on 19.04.2021.

(Rajesh Kumar, J.)

Ravi/Kamlesh